

SCHEDULE- I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF MASONITE DOORS PRIVATE LIMITED

1	Name of Corporate Person	MASONITE DOORS PRIVATE LIMITED
2	Date of incorporation of corporate Person	11/05/2010
3	Authority under which corporate Person is incorporated / registered	Registrar of Companies, Delhi
4	Corporate Identity Number of corporate Person	U51909DL2010PTC224614
5	Address of the registered office of corporate Person	S-06 B, Sheikh Sarai, Phase I Triveni Commercial Complex, New Delhi- 110017
6	Liquidation commencement date of corporate person	26.04.2019
7	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	MR. Nirmal Kumar Bhesoni, 2-A Royal Flats, Shipra Sun City, Indirapuram, Ghaziabad, U.P 201014 Email Id: ipnirmalkumar@gmail.com Contact No:9971971826 Registration Number: IBBI/IPA-001/IP-P00010/2016-17/10016
8	Last date for submission of claims	26.05.2019

Notice is hereby given that Masonite Doors Private Limited has commenced voluntary liquidation on 26th April, 2019.

The stakeholders of Masonite Doors Private Limited are hereby called upon to submit a proof of their claims, on or before 26.05.2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

(Nirmal Kumar Bhesoni)
Liquidator

Date: 30th April, 2019

Place: Ghaziabad